

(g) whether legal provisions are adequate for encouraging eye—donation; and

(h) if not, the remedial steps taken by the Government in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :
(a) and (b) Yes, govt. has released grant—in—aid in respect of two eye banks in the voluntary section during 1992—93.

(c) There are 148 eye banks established in the Country out of which 88 are functional.

(d) and (e) The GOI releases Central grant to the eye banks functioning both in rural and urban areas on the recommendation of the State Govt.

(f) There is a provision of Rs. 40 lakhs in the Eighth Five Year Plan under the National Programme for Control of Blindness for development of eye banks.

(g) and (h) Donation of eyes is also covered under the Transplantation of Human Organs Bill which has been passed by the Rajya Sabha is pending consideration in the Lok Sabha.

Kandla - Bhatinda Pipeline

873. SHRI INDRAJIT GUPTA :

- SHRI LOKANATH CHOUDHURY :
- SHRI GEORGE FERNANDES :
- SHRI SYED SHAHABUDDIN :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether an international tender was placed for contract for laying the pipeline from Kandla to Bhatinda;

(b) if so, which are the parties who had for the tender and who has been awarded the contract ;

(c) whether it is a fact that the Italian company Snam Progetts' bid was rejected, if so, the details and reasons therefor;

(d) whether a separate fresh tender of laying of the pipeline is under consideration; and

(e) if so, the estimated cost of the project and the time frame for its completion ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) Out of four pre—qualified parties, two parties namely a consortium led by M/s. Snamprogetti and a Consortium led by M/s. Skodaexport have submitted their techno—commercial and price bids. The contract has not been awarded so far.

(c) M/s. Snamprogetti's offer was considered non—responsive as they had taken a number of major deviations in commercial as well as technical conditions while submitting the price bid.

(d) No retendering has been resorted to so far.

(e) Does not arise.

Chakma Refugees

874. SHRI BOLLABULLI RAMAIAH :
SHRI D. VENKATESWARA RAO :
SHRI S. B. SIDNAL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some committees and repatriation centres have been set up for the repatriation of Chakma refugees;

(b) if so, the details thereof; and